

No.GOB(I) 1/2016

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> SEPTEMBER, 2016.

**NOTIFICATION**

Smt. Khazi Jaibunnisa Mohiuddin, District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru, is transferred and the services of the said officer are placed at the disposal of the Government for being appointed as the Presiding Officer, Karnataka Wakf Tribunal, Bengaluru (Vacant Post), in the interest of public service, to take effect immediately.

BY ORDER OF THE HIGH COURT,

(JOHN MICHAEL CUNHA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:-**

01. Smt. Khazi Jaibunnisa Mohiuddin, District Judge, OOD, Registrar (Administration), High Court of Karnataka, Bengaluru, with a direction to take charge of her new post only after receipt of necessary appointment orders from the Government.
02. The Presiding Officer, Karnataka Wakf Tribunal, Bengaluru
03. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
04. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
05. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
06. The Secretary to Government, Minorities Welfare, Haj and Wakf Department, Vikasa Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Revenue Department, Bengaluru.
08. The Accountant General in Karnataka, Bengaluru.
09. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.

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10. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
11. The Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Review and Statistics) and Secretary to the Hon'ble Chief Justice.
12. The Registrar (Computers), with a request to web-host the same on the official website of the High Court of Karnataka
13. The Central Project Co-ordinator (Computers), High Court of Karnataka, Bengaluru.
14. The Additional Registrar General, Dharwad and Kalaburagi Benches.
15. The Deputy Registrar-cum-P.S. to Hon'ble Chief Justice.
16. All the Private Secretaries to the Hon'ble Judges.
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Director, Bengaluru Arbitration Centre, Khanija Bhavan, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
20. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.
21. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/ HCA-II/ HCL & LCBS, LCA-I, II, III, branches of this office.
22. Spare copies.

**REGISTRAR GENERAL**